रजिस्ट्री सं. डी. (डी.एन.)-127 REGISTERED NO. D. (D.N

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-Section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं० 687] नई दिल्ली, बुधवार, अक्तूबर 25, 1989/कार्तिक 3, 1911
No. 687] NEW DELHI, WEDNESDAY, OCTOBER 25, 1989/KARTIKA 3, 1911

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके
Separate Paging is given to this Part in order that it may be filed as a separate compilation

कृषि मंत्रालय

(कृषि और सहकारिता विभाग)

अधिसूचना

नई दिल्ली, 25 अक्तूबर, 1989

का.आ. 2438 (अ) :—केन्द्रीय सरकार, कीटनाशी अधिनियम, 1968 (1968 का 46) की धारा 4 की उपधारा (3) के खंड (घ) के अनुसरण में केन्द्रीय कीटनाशी बोर्ड से विचार-विमर्श करने के पश्चात् एतद्द्वारा

3014 GI/89

अतः अब उक्त अधिनियम की धारा 4 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्रीय सरकार भूतपूर्व खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय की अधिसूचना सं. सा.का.नि. 301, तारीख 27 फरवरी, 1971 में निम्नलिखित संशोधन करती है :—

उक्त अधिसूचना में, "नामनिर्दिष्ट सदस्य" शीर्षक के अधीन मद (19) की उपमद (ग) और उससे संबंधित प्रविष्टि के पश्चात् निम्नलिखित उपमद और प्रविष्टि जोड़ी जाएगी, अर्थात् :

"(घ) उप-महानिदेशक (फसल विज्ञान), भारतीय कृषि अनुसंधान परिषद् ।"

[संख्या 19-7/87-पी.पी.-1]

बी० नरसिम्हन, संयुक्त सचिव

MINISTRY OF AGRICULTURE

(Department of Agriculture & Cooperation)

NOTIFICATION

New Delhi, the 25th October, 1989

S.O. 848(E).—Whereas in pursuance of clause (xix) of sub-section (3) of section 4 of the Insecticides Act, 1968 (46 of 1968), the Central Government hereby nominates Deputy Director General (Crop Sciences), Indian Council of Agricultural Research as a member of the Central Insecticides Board against a vacancy existing in the said Board;

Now, therefore, in exercise of the Powers conferred by section 4 of the said Act, the Central Government hereby makes the following further amendment in the Notification of the Government of India in the erstwhile Ministry of Food, Agriculture, Community Development and Co-operation No. G.S.R 301 dated the 27th February, 1971, as follows :—

In the said Notification, under the heading "Members Nominated" in Item (xix), after sub-item (c) and the entry relating thereto, the following sub-item and entry shall be added, namely :—

(d)—Deputy Director General (Crop Sciences), Indian Council of Agricultural Research.

[No. 19-7/87-PPI]

B. NARASIMHAN, Jt. Secy.

Printed by the Manager, Govt. of India Press, Ring Road, New Delhi-110064
and published by the Controller of Publications, Delhi-110011 1989